

F. No. J-11017/58/2024-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 18th September 2024

ORDER

The President is pleased to **extend** the terms of Shri Divyesh Maheshwari, Senior Panel Counsel whose name is occurring in this Department's Order No. J-11017/8/2021-Judicial dated 20.09.2021 for conducting Central Government litigations (except Taxation matters) before the High Court of Rajasthan, Jaipur Bench for a further period of three years with effect from 20.09.2024 or until further orders, whichever is earlier.

2. The engagement and professional fee of the aforesaid counsel will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/99-Judl, dated 24.09.1999 to be read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through Oms, specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(Madhab Charan Prusty)
Senior Government Advocate

Copy (through email) to:-

1. PS to Hon'ble MLJ/ Sr. PPS to Hon'ble MSLJ
2. PSO to Law Secretary/ Additional Secretaries/JS & LA in the main secretariat of Department of Legal Affairs.
3. Shri Rajdeepak Rastogi, ASGI, High Court of Rajasthan, Jaipur Bench.
4. Shri Mukesh Raj Purohit, Dy. SGI, High Court of Rajasthan at Jodhpur Bench.
5. The Registrar, High Court of Rajasthan at Jaipur.
6. Shri Divyesh Maheshwari, Senior Panel Counsel.
7. To upload on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for Union of India'.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Office/Spare copies.



(Kumar Gaurva)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in

J-11017/8/2021-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 20th September, 2021

ORDER

The President is pleased to engage **Shri Divyesh Maheshwari**, Advocate as Senior Panel Counsel for conducting Central Government litigation (except cases of Railways & Taxation) before High Court of Rajasthan, Jaipur Bench, for a period of three years from the date of this order or until further orders, whichever is earlier:

High Court of Rajasthan, Jaipur Bench

Senior Panel Counsel

Name (Shri)	Contact Details	Enrollment Number
Divyesh Maheshwari	Office-cum-Residence: B-20, Krishna Nagar 2, Behind Vidhan Sabha, Lal Kothi, Jaipur-302015, Rajasthan. Mobile:8233617617 Email: divyeshmaheshwari@gmail.com.	R/787/2013

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(R.K. SRIVASTAVA)

Joint Secretary & Legal Adviser

Copy for information to:-

1. PS to MLJ/PS to MoSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Rajdeepak Rastogi, Sr. Advocate & Ex-ASGI, High Court of Rajasthan.
3. Shri ~~Mukesh R.~~ Purohit, Asstt. Solicitor General of India, Rajasthan High Court at Jodhpur.
4. Shri ~~Vineet Dhandu~~ Asst. Solicitor General of India, Rajasthan High Court at Jaipur.
5. The Registrar, Rajasthan High Court at Jaipur.
6. Shri Divyesh Maheshwari, Senior Panel Counsel at the address as shown above.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

Section Officer (Judicial)

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